

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 829**  
**TO BE ANSWERED ON THE 11th December 2023**  
**LAND ACQUIRED FOR AIRPORTS**

**829. SHRI ABIR RANJAN BISWAS**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the number of people who have been displaced due to the land acquisition for airports in the past five years, year-wise and State-wise details thereof;**
- (b) the details of compensation provided to each;**
- (c) details of the amount of land in acres acquired by Government for building airports in the last five years, year-wise, State-wise including West Bengal; and**
- (d) details of the funds allocated and spent on land acquisition for building airports in last five years, year-wise, State-wise?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(GEN. (DR) V. K. SINGH (RETD))**

**(a) to (b): Land acquisition for airports and the payment of compensation to the rehabilitants is done by the concerned State Government/Union Territory (UT) Administration for development/expansion of airports owned by the Airports Authority of India (AAI). Therefore, the Ministry of Civil Aviation does not maintain any data in this regard either for AAI Airports or Private Airports.**

**(c) : The details of land provided by State Governments/Union Territory (UT) Administration to AAI since 2018 is attached as Annexure - I.**

**(d): Out of the total land of 71.11 acres provided by UT of Andaman & Nicobar for Port Blair Airport, Rs. 12.47 crores has been paid for 1.55 acres of land to the UT Administration for installation of glide**

**path. In Bagdogra, out of the total airport land of 130 acres, AAI has paid Rs. 23.06 crores as compensation to the existing tea estates for acquiring 98.72 acres of land provided by the State Government of West Bengal. For Pakyong Airport, out of the total land area of 210.14 acres, AAI paid a compensation of Rs.10.18 crores for an area of 7.39 acres, as a compensation for acquisition of private land for construction of the Reinforced Earth Retaining walls. At Hindon Airport, out of the total land of 10.39 acres made available by State Government of Uttar Pradesh, AAI has paid Rs.39.69 crores for a land of 5.44 acres.**

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**Annexure-I referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 829 to be answered on 11.12.2023**

<b>Details of land acquired by AAI during last 05 years</b>			
<b>State/UT</b>	<b>Name of Airport</b>	<b>Area (in acres)</b>	<b>Year of Acquisition</b>
Andhra Pradesh	Kadapa	47.53	2022
Arunachal Pradesh	Hollongi (Greenfield Airport)	667.00	2019
		9.42	2021
		17.91	2022
Assam	Dibrugarh	8.50	2019
		70.11	2022
	Guwahati	177.13	2019
	Jorhat	23.52	2022
Bihar	Lilabari	84.00	2021
	Bihta	108.00	2018
Chhattisgarh	Darbhangha	76.40	2023
	Raipur	20.80	2022
Gujarat	Hirasar (Greenfield Airport)	2302.92	2019
Jammu & Kashmir	Jammu	121.75	2021
Jharkhand	Ranchi**	301.69	2023
Madhya Pradesh	Gwalior**	143.20	2021
	Indore**	20.48	2018
	Jabalpur	14.78	2018
Maharashtra	Kolhapur #	27.01	2020
Odisha	Bhubaneswar	1.18	2022
Andaman & Nicobar	Port Blair	1.55	2023
Sikkim	Pakyong (Greenfield Airport)	7.39	2021
Tamil Nadu	Chennai	2.76	2021
		30.57	2022
	Madurai	62.84	2018
		5.88	2019
		460.17	2020
		14.75	2021
		0.0064	2022
		Trichy	1.89
	31.20		2022
	27.61		2023
	Tuticorin	600.97	2018
	Vellore	51.80	2018

Uttar Pradesh	Agra**	51.57	2018
	Ayodhya**	317.86	2022
	Bareilly**	45.29	2018
		3.62	2019
	Gorakhpur*	1.10	2018
	Kushinagar (Greenfield Airport)	589.00	2019
	Hindon	5.44	2023
West Bengal	Bagdogra	98.72	2022